

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO.1492
TO BE ANSWERED ON 09.03.2017**

Proposals from State Governments

†1492. SHRI MANOHAR UTAWAL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has received proposals from various State Governments through the Sports Authority of India for setting up of various sports academies, providing training and sanctioning of funds for promotion of sports;**
- (b) if so, the details and the present status thereof, State/UT-wise;**
- (c) whether the Government proposes to grant funds to the State Governments on the said schemes/proposals;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH
AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)**

(a) to (e): Yes, Madam. The Government has received the proposals from the following State Governments through the Sports Authority of India(SAI) for setting up of various Sports Academies.

The present status of Sports academies and status of fund allocation is as follow:

SN	(a) State Govt.	(a) Academy	(b) Status	(c to e) Fund Allocation
1	Govt. of Haryana	SAI National Boxing Academy	Operational	Funds are not granted to State Govt. SAI is running the Academy from the funds under National Sports Talent Search Scheme (NSTSS)
2	Govt. of Kerala	SAI National Golf Academy	Operational	Funds are not granted to State Govt. SAI is running the Academy from the funds under NSTSS
3	Govt. of Odisha	SAI Regional Badminton Academy	Under Process	SAI shall run the Academy. MYAS sanctioned an amount of Rs. 55.00 lakhs from National Sports Development Fund (NSDF).
